

ITEM NO.105

COURT NO.1

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6983/2009

COMMR.OF CEN.EXC.

Appellant(s)

VERSUS

M/S MADRAS CEMENTS LTD. THR. ITS MANAGER

Respondent(s)

WITH

C.A. No. 6238-6239/2009 (XII)

C.A. No. 6877/2009 (XII)

C.A. No. 6227/2009 (XII)

C.A. No. 86/2010 (XII)

C.A. No. 1901-1905/2011 (IV-A)

SLP(C) No. 15416-15417/2011 (IV-A)  
(IA No. 90865/2018 - AMENDMENT IN CAUSE TITLE)

C.A. No. 6514-6515/2015 (IV-A)

C.A. No. 6824/2015 (XII-A)

C.A. No. 3125-3126/2016 (IV-A)

C.A. No. 2603/2016 (IV-A)

C.A. D 3674/2017 (XII-A)

C.A. No. 8974-8975/2017 (XVII-A)

C.A. No. 10193/2017 (XVII-A)

C.A. No. 15037-15038/2017 (XVII-A)

C.A. No. 11205-11206/2017 (XVII-A)

C.A. No. 16924/2017 (XVII-A)  
(IA No.100293/2017-CONDONATION OF DELAY IN FILING and IA  
No.100294/2017-STAY APPLICATION)C.A. No. 4895-4896/2018 (XVII-A)  
(FOR ADMISSION and I.R. and IA No.60584/2018-EXEMPTION FROM  
FILING C/C OF THE IMPUGNED JUDGMENT and IA No.60583/2018-EX-  
PARTE STAY and IA No.60579/2018-CONDONATION OF DELAY IN FILING

**APPEAL)**

**C.A. No. 6176-6177/2018 (XVII-A)  
(FOR ADMISSION and IA No.77520/2018-STAY APPLICATION and IA  
No.77518/2018-CONDONATION OF DELAY IN FILING APPEAL)**

**C.A. No. 7023/2018 (XVII-A)  
(IA No.85754/2018-CONDONATION OF DELAY IN FILING and IA  
No.85757/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT)**

**C.A. No. 8048/2018 (XVII-A)**

**C.A. No. 7448/2018 (XVII-A)  
(IA No. 100570/2018 - EX-PARTE STAY)**

**C.A. No. 9550/2018 (XVII-A)  
(FOR ADMISSION and IA No.96478/2018-EX-PARTE STAY and IA  
No.96477/2018-CONDONATION OF DELAY IN FILING APPEAL)**

**C.A. No. 10030/2018 (XVII-A)  
(FOR ADMISSION and IA No.111541/2018-STAY APPLICATION and IA  
No.111538/2018-CONDONATION OF DELAY IN FILING APPEAL)**

**C.A. No. 10847/2018 (XVII-A)  
(IA No.150920/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.150919/2018-STAY APPLICATION and IA  
No.150917/2018-CONDONATION OF DELAY IN FILING APPEAL and IA  
No.150918/2018-CONDONATION OF DELAY IN REFILING)**

**C.A. No. 10108-10109/2018 (XII-A)  
(FOR ADMISSION and I.R. and IA No.133809/2018-STAY APPLICATION  
and IA No.133808/2018-CONDONATION OF DELAY IN FILING APPEAL)**

**C.A. No. 7323-7324/2019 (XVII-A)  
(FOR ADMISSION and IA No.136945/2019-STAY APPLICATION and IA  
No.136944/2019-CONDONATION OF DELAY IN FILING APPEAL)**

**Date : 21-11-2019 These appeals were called on  
for hearing today.**

**CORAM :**

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE SURYA KANT**

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   Mr. B. Krishna Prasad, AOR**

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Mrs. Deepam Garg, Adv.

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Mr. Himanshu Mehta, Adv.

For M/S. Gagrat And Co, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As requested by learned counsel for the parties, list on 26.11.2019.

[ CHARANJEET KAUR ]  
A.R. -CUM-P.S.

[ INDU KUMARI POKHRIYAL ]  
ASSTT. REGISTRAR